

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
33(ND)13
IA-143/2023

IN THE MATTER OF:

Shiv Kumar Jain & Ors.

...

Applicant

Versus

M/s. Spell Organics Ltd. & Ors.

...

Respondent

Under Section: 397-398 Comp. Act.

Order delivered on 26.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Shreyans Singhvi Adv, and Mrs. Tanuja
Singh Adv

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 23.07.2024.

Sd/-
(COURT OFFICER)